# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 37. TO BE ANSWERED ON MONDAY, THE 4<sup>TH</sup> FEBRUARY, 2019.

#### **INVESTMENT BY NRIS**

#### 37. SHRI BHARAT SINGH: SHRI AJAY MISRA TENI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) the amount of investment made by the Non-Resident Indians in various States/Union Territories of the country during each of the last four years, State/UT and sector-wise:
- (b) the impact of above said investment on the targeted areas during the said period;
- (c) whether the Government proposes to boost investment in all the areas across the country including Uttar Pradesh; and
- (d) if so, the details thereof, State/UT-wise?

#### **ANSWER**

#### वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI C.R. CHAUDHARY)

- (a): The sector wise data of investment made by Non-Resident Indians (NRIs) is not centrally maintained. Investment includes both FDI as well as Foreign Portfolio Investment (FPI). State/UT wise data on Foreign Direct Investment (FDI) by NRIs during each of the last four financial years is at Annexure–I. The year-wise data on total investments under Foreign Portfolio Investment (FPI) from NRIs is at Annexure–II. However, State/UT wise data of FPI from NRIs is not centrally maintained.
- **(b):** No such study has been undertaken by the Government on the impact of such investment in targeted areas.
- (c) & (d): Government has put in place a liberal and transparent policy for FDI, wherein most of the sectors are open to FDI under the automatic route. The Government reviews the FDI policy on an ongoing basis and makes significant changes from time to time, to ensure that India remains attractive & investor friendly destination. FDI policy is an enabling policy which is uniformly applicable in the country which includes the State of Uttar Pradesh.

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#### **ANNEXURE-I**

### ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 37 FOR ANSWER ON 04<sup>th</sup> FEBRUARY, 2019.

#### State-wise/ UT wise investment as FDI made by NRIs

STATE	Investor inflow (FDI) (in Rs. Crore)			
	2014-15	2015-16	2016-17	2017-18
Karnataka	21.71	90.24	29.73	35.70
Kerala	195.96	443.79	260.67	1.84
Goa	2.37	0.09	0.39	-
Telangana	129.09	68.28	127.19	57.72
Odisha	-	-	-	3.61
Chandigarh	4.40	-	0.10	-
Gujarat	200.48	147.12	159.00	9.22
Himachal Pradesh	4.00	-	-	0.10
Haryana	1.43	40.78	2.14	29.42
West Bengal	27.13	140.07	3.65	0.64
Uttar Pradesh	3.19	200.81	0.42	11.22
Punjab	-	0.05	-	-
Rajasthan	51.86	23.01	9.77	2.28
NCT of Delhi	115.00	266.05	48.36	9.49
Andhra Pradesh	19.00	34.73	42.73	9.42
Maharashtra	216.01	190.31	277.48	770.67
Tamilnadu	77.16	28.82	49.69	89.80
Chattisgarh	0.13	-	-	-
Uttarakhand	-	0.84	-	32.00
Daman & Diu	-	1.00	-	-
Madhya Pradesh	-	-	1.02	-

Source: As reported by Indian Companies.

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#### **ANNEXURE-II**

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 37 FOR ANSWER ON 04th FEBRUARY, 2019.

### Financial Year wise data on investment under FPI by NRIs

Financial Year	NRIs investment through Portfolio Investment (FPI) (in Rs. Crore)	
2014-15	-12608.18	
2015-16	6796.07	
2016-17	4622.78	
2017-18	8280.70	

Source: LEC\_NRI as reported by AD Banks.

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